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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 785/(MAH)/2017

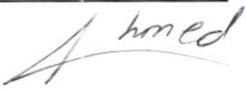
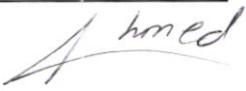
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: M/s. Navis Capital (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

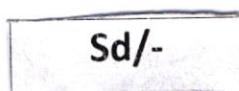
S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chunawala		

ORDER

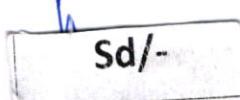
CP No. 785/66/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter on 18.04.2018 for final hearing.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)